Scanned With Camscanne

Commercial Court (District Judge Level) Nava Raipur (C.G.)

Statement for the Month of July, 2024

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	18	1	0	19
2	Arbitration	36	7	5	38
3	Execution	37	3	9	31
4	Misc. Cases	3	0	1	2
5	Misc. Appeal	0	0	0	0
	Total	94	11	15	90

Note:- Exec. No.07/2021, Todarmull Infrastructures Pvt. Ltd.Vs Union of India restored vide order dated 22.07.2024, and Exec. No. 15/2019, Todarmull Infrastructure Pvt. Ltd. Vs Union of India and others restored vide order dated 22.07.2024 have been included in Institution.

Pankaj Sharma
Judge

Commercial Court (Distt. Judge Level)
Nava Raipur, Atal Nagar, Distt.-Raipur

4 Chhattisgarh

23/08/24

SCHEDULE Format for Statistical data for the month of 07/ 2024 (See Rule 3)

		No. of cases pending (on the 1 st day of month	instituted (during the	sTotal cases pending in the court (on the last day of the month as per column 3)	No. of case disposed during the month as per column 3)	Average no. days taken decide the case
1	Judge, Commercial Court (Dist. Judge Level) Nava Raipur(C.G.)	94	11	90	15	688

Pankaj Sharma
Judge
Commercial Court (Datt. Judge Level)
Nava Ralpur, Atal Nagar, Distt.-Ralpur
Chhattisgarh
93/08/24

SHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month July, 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- Mail. Id	Date of Registration	Date of the filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(0)	
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	~	-	-	(9) -	(10)

Opm

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Nava Ralpur, Atal Nagar, Distt.-Ralpur,
Chhattisgarh
93/98/24

SHEDULE-II

[See Rule 3(2)]

Sr. No.	Court	District	Case No.	rhich e-Payment of Court fees was made during t	The month July 2024																						
(1)	(2)	(3)	(4)	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-paymen																				
				(5)	(6)		of Court Fees																				
1			Arb. MJC/40/2024	M/s Raipur Bottling Company	Shri Vikas Mishra, Shri Akshay Sail	06-07-2024	(8)																				
2		Raipur C.G.				CS 02A/2024	Dr. Chandrashekhar Uikey Vs. Dr. Vijay Kuma Kurrey and Another	ar Shri Akshay Sail	12.07.200																		
3			Arb. MJC/41/2024	Steel Authority of India Limited, Bhilai Steel Plan	t Shri Chriman		08-07-2024																				
4	Judge, Commercial Court		Raipur C.G.	Painus C.O.	Painus Co	Painus Co	Daines Co	Raipur C.G.			Arb. MJC/42/2024	Mudrai Multi Facilities Services Pvt. Ltd. Ravi Gupta Vs Bhatia Energy and Minerals (Sundargarh) Pvt. Ltd and Anr.		15-07-2024	10-07-2024												
- 1	(District Judge evel) Nava Raipur (C.G.)											-		-	-	Raipur C.G.	Raipur C.G.	Raipur C.G.	Raipur C.G.	Raipur C.G.	Raipur C.G.	Raipur C.G.	Exec 48/2024	M/s. Shree Engineers Va		16-07-2024	16-07-2024
6	(0.0.)															Arb MIC//2/2004	Gondwana Engineere Linia Lat	Ms. Chetna Pandey	23-07-2024	15-07-2024							
7					Wildlicipal Corporation Jagdalpur	Shri Jatin Joshi	27-07-2024	25-07-2024																			
8				-	A		Union of India Vs M/s. Krishna Construction Company.	Shri Sachin Mishra	29-07-2024	22-07-2024																	
		-	Arb. MJC/45/2024	Union of India and others Vs Ram Singh Yadav.	Shri Rajesh Kumar Dubey	31-07-2024																					
			Arb. MJC/46/2024	Collector and District Mission Director Vs	Shri Rishabh Jhabak,	31-07-2024	09-07-2024																				

Pankaj Sharma
Judge
Gonimerolal Court (Distt. Judge Level)
Nava Ralpur, Atal Nagar, Distt.-Ralpur
Connattisgarh
93 (98 (24

Form 3

List of cases in which Electronic Service of Process has taken place during the month July, 2024

Court	Dietai		Position and Process has taken place	e during the month	July, 2024	
	District	Case No.	Name Vs. Respondent	Advocate	Date of	Date of Electronic
(2)	(3)	(4)			Registration	Service of Process
(District Judge		-	-	(6) -	(7)	(8)
	Commercial Court (District Judge Level) Nava Raipur	(2) (3) Judge, Commercial Court (District Judge Level) Nava Raipur District Raipur C.G.	(2) (3) (4) Judge, Commercial Court (District Judge Level) Nava Raipur District (3) (4) Raipur C.G.	Court District Case No. Petitioner Name Vs. Respondent Name (2) (3) (4) (5) Judge, Commercial Court (District Judge Level) Nava Raipur	Court District Case No. Petitioner Name Vs. Respondent Name (2) (3) (4) (5) (6) Judge, Commercial Court (District Judge Level) Nava Raipur	Case No. Case No.

Oan

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Maya Ralpur, Atal Nagar, Distt.-Ralpu
Ponnatusgarh
03/06/24

SHEDULE-II

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month July 2024

Sr. No. (1)	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly
(-)	(2)	(3)	(4)	(5)	(6)	allocated
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Judge Level)	-	NIL	_

@am

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Nava Ralpur, Atal Nagar, Distt.-Ralpur
Connettisgerh
03/08/24

Scanned with CamScann

Form 5

List of cases in which Case Management Hearing was held during the month July, 2024

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	NIL	-	-		-

Pankaj Sharma
Judge
Commercial Court (Distt Judge Level)
Nava Raipur, Atal Nagar, Distt.-Raipur
Chnattisgarh
03/08/24

Form 6

Contested commercial cases disposed during the month July, 2024

Sr. No	Court (2)	District		Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number o days for execution of decree from date	Act Section
(-)	(2)	(3)	(4)	(5)	(6)	(7)	(Yes/No) (8)					of decision	
1				Mahavir Transmission Limited Vs		(*)	(0)	(9)	(10)	(11)	(12)	(13)	(14)
			Exec. 05/2022	Maa Harsiddhi Infra Development	Mr. Abhishek Vinod Deshmukh	02-07-2022	-	01-07-2024	01-07-2024	Contested	-		w/s 36,Arbi. 8 Con. Act,199€
2			Exec. 03/2019	Mahalingashetty and company limited Vs State of Chhattisgarh	Mr. Jatin Joshi	29-03-2019		03-07-2024	03-07-2024	Uncontested			w/s 36,Arbi. &
3	Judge, Commercial Court (District	Raipur		State of Chhattisgarh	Mr. Jatin Joshi	29-03-2019	-	03-07-2024	03-07-2024	Uncontested			Con. Act,1996 w/s 36,Arbi. &
4	Judge Level) Nava Raipur	C.G.	1770'TATIC	M/s Silver Developers and Others Vs	Mr. Abhinav								Con. Act, 1996
	(C.G.)			M/s Vatsalya Builders and Developers Private Limited	Kardekar	07-11-2022	-	05-07-2024	05-07-2024	Contested	-		√s 34,Arbi. &
5			17/2023	South Eastern Coalfields Limited and Another Vs M/s Dhruv Guards Private Limited	Mr. Pankaj Singh	27-04-2023	-	08-07-2024	08-07-2024	Contested			Con. Act, 1996 u/s 34, Arbi. &
6			Exec. 11/2024	M/S Dhruv Guards Pvt. Ltd. Vs SECL and Ors.	Mr. Dichahla Co							_ C	Con. Act, 1996
				SCOL AIR OFS.	roznaon Garg	08-02-2024	-	08-07-2024	08-07-2024	Contested	-	- u	/s 36,Arbi. & on. Act,1996

Pankaj Sharma
Judge
Commercial Court (Diett. Judge Level)
Nava Ralpur, Atal Nagar, Diett.-Ralpur
Pehhattisgerh
93/98/24

7			Arb.MJC 49/2023	Union of India Vs Welcome Marketing Assistanc		26-10-2023	-	11-07-2024	11-07-2024	Contested			u/s 34,Arb
8			Exec. 06/2023	ECI-KEYSTONE(JV) Vs The Superintending Engineer, National Highway Circle, PWD, Government of Chhattisgarh	Shri Purvesh Buttan	31-01-2023	-	23-07-2024	23-07-2024	Contested	-	-	u/s 36,Arb Con. Act,19
9			Arb.MJC 42/2024	Ravi Gupta Vs Bhatia Energy and Minerals (Sundargarh) Pvt. Ltd and Anr.	Mr. Abhinav Kardekar	16-07-2024	-	23-07-2024	23-07-2024	Uncontested	-	-	u∕s 9,Arbi. Con. Act,19
10	Judge, Commercial		Exec. 07/2021	Todarmull Infrastructures Private Limited Vs Union of India	Mr. Abhishek Vinod Deshmukh	12-11-2021	-	25-07-2024	25-07-2024	Uncontested	-	-	u∕s 36,Arbi
11	Court (District Judge Level) Nava Raipur	Raipur C.G.	Exec. 04/2022	M/s Todarmull Balchand Suntwal Vs Union of India	Mr. Abhishek Vinod Deshmukh	28-06-2022	-	25-07-2024	25-07-2024	Uncontested			Con. Act, 19
12	(C.G.)		Exec. 26/2024	Kotak Mahindra Bank Limited Vs Shrishti Engineering Interprizes Contractor and others	Mr. Santosh Tiwari	05-03-2024	-	25-07-2024	25-07-2024	Uncontested	<u> </u>		Con. Act, 19:
.3			Exec. 15/2019	Todarmull Infrastructure Private Limited Vs Union of India and others	Mr. Abhîshek Vînod Deshmukh	16-10-2019		26-07-2024	26-07-2024	Uncontested			Con. Act, 199
4			43/2024	Gondwana Engineers Limited Vs Municipal Corporation Jagdalpur	Mr. Jatin Joshi	27-07-2024	<u> </u>	27-07-2024	27-07-2024	Uncontested			Con. Act,1996
5			Misc.Judicial	M/s. Anil Buildcon (I) Pvt. Ltd. Bilaspur Vs M/s. Essal Infrasture Pvt. Ltd.	Mr. Rishabh Garg	04-04-2024	-		31-07-2024	Contested	-	-	Arbi. & Con. Act,1996 Uunder Order

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Nava Ralpur, Atal Nagar, Distt.-Ralpur
Chhattisgarh

22/08/24

Mediation Data on Monthly Basis

"Form 6 (i): Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month July 2024

			Trailori Mediation	and Settlement of	during the month	July 2024
Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)			
		(0)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-
· · · · · · · · · · · · · ·						

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Nava Ralpur, Atal Nagar, Distt.-Ralpur
Chhettisgarh
3 | 08 | 24

Mediation Data on Quarterly Ba

"Form 6 (i): Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Ap	plicant party	Nature of O _l	pposite party	No. of applications slab-wise as per Schedule-II		No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per	No. of application where parties reached a settlement as per Rule 7(1)(vii)			
			Individual	Corporate	Individual	Corporate	ι	11	111	I۷	v				
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)			(9)	(10)	(11)	(12)
1	-	-NIL-	<u>-</u>	-	-	-	-	-	•	-	-	-	-	-	•

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Nava Ralpur, Atal Nager, Distt.-Ralpur
Chhattisgarh
03/08/24

Scanned with Camscann

Form 7
Summary of Commercial Court during the month July 2024

Sr. No.	Court	District	Total number of cases pending of the lst day of the month		Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	94	11	15	90

Pankaj Sharma
Judge
Commercial Court (Distt. Judge Level)
Naya Ralpur, Atal Nagar, Distt.-Ralpur
Cinnatusgarh
- 03/08/24